

Studies (optional papers carry 1200 marks while General Studies papers carry 600 marks).

(iv) Lesser weightage has been given to the Interview test. The Interview Board can allow the candidate to answer in an Indian Language if the candidate so desires because of his inability to express adequately in English.

(v) The upper-age limit has been raised from 26 to 28 years.

(vi) Additional papers of post-graduation level for IAS/Indian Foreign Service included in the old scheme of the examination have been dispensed with in the new system of examination.

Rajadhyaksha Committee Report

1924. SHRI HANNAN MOLLAH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that to consider and examine problems facing Defence production, a committee was formed named Rajadhyaksha Committee;

(b) what are the main recommendation of the report; and

(c) whether Government are going to implement them and when?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) Yes, Sir. A Committee on Ordnance Factories under the chairmanship of Shri V. G. Fajadhyaksha was set up in August 1975.

(b) This Committee on Ordnance Factories submitted its First Report on the working of Ordnance Factories in May 1978. The main recommendations of the Committee are:

(i) Creation of an Ordnance Factory Board.

(ii) Integration of Finance and Accounts functions with the Organisation.

(iii) Merger of Heavy Vehicles Factory, Avadi with the Ordnance Factory Board.

(iv) Separation of the Ordnance Equipment Group of Factories from the Ordnance Factory Board.

(c) Two of the recommendations, namely, (i) & (ii) have been implemented. The remaining two are under active consideration of the Government.

"Charter of Demands" of Workers of Sen-Raleigh

1925. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received "Charter of Demands" from the workers of Sen-Raleigh Ltd.;

(b) if so, what are those demands; and

(c) steps taken by Government to fulfil their demands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The workers of Sen Raleigh Ltd., Asansol presented in January, 1979 a Charter of Demands to the management, the more important of which was the demand for the implementation of the Tripartite Wage Settlement applicable to the engineering industries in the State of West Bengal. The details of the demands are indicated in the attached statement.

(c) The demand for the implementation of the Tripartite Wage Settlement was accepted and has been implemented. As the acceptance of this demand entails substantial financial liability, the management was also advised to increase productivity/profitability with the co-operation of the workers.

Statement

1. Immediate repulsion of 1975 agreement.